NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/379/ (IB)/2017

NAME OF THE PETITIONER(S)

: SANGHVI MOVERS LTD

NAME OF THE RESPONDENT(S)

: KESHTHANA INFRASTRUCTURE PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T. NAVEEN CHAND AR

M. SIVAVARTHANAN

Coursel for Pasponent 16/4/17
Coursel for Den'Honer M. 20/6/17

ORDER

Counsel representing both the parties are present. Counsel for respondents submitted that a proposal for settlement has been given to the petitioner and is under consideration. Both the counsel submitted that there is a chance of settlement between the parties and sought time. Time enlarged at request. Put up on 04.07.2017 at 2.30 P.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)